

MINUTES OF 2nd EFC MEETING HELD WITH DR SHYAM AGARWAL IN CHAIR ON 17.5.2007

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2nd meeting of Export Facilitation Committee (EFC) was held under the chairmanship of Dr Shyam Agarwal, Additional DGFT in his office on 17.5.07. The list of officials present is annexed. (Annexure 1)

- 1 It was decided that cases where comments have been received from the concerned Departments/Ministries and are otherwise in order may be cleared on file to avoid delay and thereafter placed in EFC meeting for ex post facto approval.
- 2 Pertaining to cases examined, the following decisions were taken:
 - 2.1 Approval was accorded in 24 cases {15 fresh cases and 9 cases relating to EFC 01/08} (List at Annexure 2)
 - 2.2 Applications in 3 cases were rejected {1 fresh case and 2 cases relating to EFC 01/08} (List at Annexure 3)
 - 2.3 143 cases were deferred to be taken up in the next meeting to be held on 5.6.07
{22 fresh cases and 121 cases relating to EFC 01/08} (List at Annexure 4)
 - 2.4 1 cases were decided in the miscellaneous category (List at Annexure 5)
- 3 Meeting ended with thanks to all participants.

ANNEXURE 1

PARTICIPANTS

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1. Dr Shyam Agarwal, Additional DGFT (Chairman)
2. Sh Anil Aggarwal, Joint DGFT
3. Sh Subash R, Deputy DGFT
4. Sh N. L. Goswami, DO, Department of Heavy Industry
5. Sh P P Srivastava, Asstt Industrial Adviser, Deptt of Chemicals & Petrochemicals
6. Sh Din Dayal, SO, Department of Animal Husbandry, Dairying & Fisheries
7. Sh Atul Kumar, FTDO
8. Sh Chawla & Sh Chopra, o/o DGFT

ANNEXURE 2

APPROVED CASES

EFC 02/08 dated 17.05.07

S No	Agenda Case No of EFC 02/08 and File No	Applicant	Item of import & Quantity	CIF value
1	Case No 11 01/53/8/66/AM08/I-6/ILS	M/s. India Bulls Real Estate Limited., New Delhi.	Helicopter (1 No)	Euro 50,00,000
2	Case NO 15 01/53/8/76/AM08/S-18/ILS	M/s. Sunders International, Mumbai.	Air Conditioners with R-22 Gas. (9200 Nos)	USD 19,75,500
3	Case No 16 01/53/8/62/AM08/O-8/ILS.	M/s. Orient Traders, Bangalore.	Air Conditioners with R-22 Gas. (1460 Nos)	USD 12,33,000
4	Case No 17 01/53/8/61/AM08/S-14/ILS	M/s. Sun Pharmaceuticals Industries Ltd., Mumbai.	Air Conditioners (10 Nos)	USD 4,228
5	Case No 19 01/53/162/126/AM08/M-5/ILS	Addl. Principal Chief Conservator of Forest (Protection), Bhopal, M.P.	12 Bore Pump Action Gun 8 Shot (500Nos)	USD 550555=09
6	Case No 29 01/53/162/132/AM08/P-10	Shri Pemba Tamang, Arunachal Pradesh.	Arms & Ammunition for sports	Euro 1,621
7	Case No 30 01/53/162/83/AM08/Y-1/ILS.	Shri Yoginder Pal Singh, New Delhi.	Arms & Ammunition for sports	Euro 7,579
8	Case No 31 01/53/162/111/AM08/P-9	Shri Prithvi Raj Singh, Gurgaon	Arms & Ammunition for sports	Euro 8,601
9	Case No 32 01/53/113/AM08/T-2/ILS.	Shri Talha-Ul-Islam, Siyana Town,	Arms & Ammunition for	Euro 5,277

		Distt.Buland Shahar (U.P.).	sports	
10	Case No 33 01/53/8/162/82/AM08/S-8	Ms. Snehlata Singh, Faridabad	Arms & Ammunition for sports	Euro 8,189
11	Case No 34 01/53/162/88/D-3/AM08	Ms. Deepa M.P. Bangalore	Arms & Ammunition for sports	Euro 4,122
12	Case No 35 01/53/162/89/C-3/AM08	M/s. Chetanpreet Nilon, Chandigarh.	Arms & Ammunition for sports	Euro 3502=36
13	Case No 36 01/53/162/84/A-6/AM07	M/s. Anirudh Singh, New Delhi	Arms & Ammunition for sports	Euro 8,023
14	Case No 37 01/53/162/112/J-1/AM08	M/s. Johnavi Mahalingam, Chennai	Arms & Ammunition for sports	Euro 5343=50
15	Case No 38 01/53/162/80/A-7/AM08	M/s. Arimardan Shahi, Champaran, Bihar.	Arms & Ammunition for sports	Euro 5,068

EFC 01/08 dated 01.05.07

S No	Agenda Case No of EFC 01/08 and File No	Name of the Applicant	Item of import & Quantity	CIF value
16	Case No 4 01/53/8/24/P-4/AM08	Panacea Biotech, N Delhi	Rat/Mice (680 nos)	Euro 42,095
17	Case No 37 01/53/162/64/I-3/AM08	Indian Explosives Ltd, Kolkatta	Signal tube (shock tube)- explosives	AUD 7,80,000
18	Case No 39 01/53/8/9/C-1/AM08	Clariant Chemicals (India) Ltd, Mumbai	Bromo Chloro Methane (40,000 kg)	USD 1,60,000
19	Case No 42 01/53/162/151/O-6/AM08	DG Police, Cuttack	Arms & Ammunition	USD 64,650
20	Case No 43 01/53/162/150/O-7/AM08	DG Police, Cuttack	Arms & Ammunition	USD 2,42,100

21	Case No 90 01/53/8/650/S-124/07	Samsung, New Delhi	HFC 134A (52 MT)	USD 2,41,764
22	Case No 97 01/53/8/750/S-154/AM07	Shivathene Linopack, Parwanoo	HCFC 141B (56.40 MT)	USD 87,420
23	Case No 136 01/53/8/540/C-23/AM07	Crompton Greaves, Mumbai	High Purity Chromium Powder (20,000 kg)	USD 10,86,957
24	Case No 145 01/53/8/409/C-43/AM07	Chemecolor, N Delhi	Cerium Oxide (7,227 kg)	USD 71,754

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ANNEXURE 3
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REJECTED CASES
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S No	Agenda Case No of EFC 02/08 and File No	Applicant
1	Case No 25 01/53/8/67/AM08/T-3	Trident Infosol P Ltd N Delhi

S No	Agenda Case No of EFC 01/08 File No	Applicant
2	Case No 24 01/53/162/58/A-4/AM08	Al Jaseem Export & Import, Trissur
3	Case No 211 01/53/8/579/H-39/AM07	Hind High Vacuum Co, Bangalore

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ANNEXURE 4

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DEFERRED CASES

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EFC 02/08 dated 17.05.07 (S No 1 TO 22)

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S. No.	Agenda Case No of EFC 02/08 and File No	Applicant	Comments awaited from
1	Case No 1 01/53/8/41/AM08/R-4	M./s. Reliance Life Sciences Pvt. Ltd., Mumbai	Department of Animal Husbandry, Dairying & Fisheries
2	Case No 2 01/53/8/73/A-14/AM08	M/s. Aurigene Discovery Technologies Ltd., Bangalore	Department of Animal Husbandry, Dairying & Fisheries
3	Case No 3 01.53/87/71/A-16/AM08	M/s. Aurigene Discovery Technologies Ltd., Bangalore	Department of Animal Husbandry, Dairying & Fisheries
4	Case No 4 01/53/8/53/AM08/A-10	Advinus Therapeutics Pvt. Ltd., Bangalore	Department of Animal Husbandry, Dairying & Fisheries
5	Case No 5 01/53/8/74/AM08/A-13	M/s. Aurigene Discovery Technologies Ltd., Bangalore	Department of Animal Husbandry, Dairying & Fisheries
6	Case No 6 01/53/8/64/AM08/R-8	Dr. Reddys Laboratories Ltd., Hyderabad	Department of Animal Husbandry, Dairying & Fisheries
7	Case No 7 01/53/8/70/AM08/N-5	M/s. National Institute of Immunology, New Delhi	Department of Animal Husbandry, Dairying & Fisheries
8	Case No 8 01/53/8/75/AM08/G-7	M/s. Green Field Farm, Pune	Department of Animal Husbandry, Dairying & Fisheries
9	Case No 9 01/53/8/72/AM08/A-15	M/s. Aurigene Discovery	Department of Animal Husbandry, Dairying & Fisheries

		Technologies Ltd., Bangalore	
10	Case No 10 01/53/8/46/AM08/T-1	M/s. Tilda Riceland Pvt. Ltd., Mumbai	Department of Agriculture & Cooperation
11	Case No 12 01/53/8/54/AM08/B-3/ILS.	M/s. Bellary Iron Ores Pvt. Ltd., Allipur, Bellary	Directorate General of Civil Aviation
12	Case No 13 01/53/8/63/AM08/S-15	M/s. Stallion Enterprises, Mumbai	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
13	Case No 14 01/53/8/51/AM08/H-3	M/s. Huntsman International (India) Pvt. Ltd., Mumbai	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
14	Case No 18 01/53/8/60/AM08/R-8	M/s. Rajsons, New Delhi	Ministry of Environment & Forests
15	Case No 20 01/53/8/39/AM08/M-2	M/s. Meghmani Organics Ltd., Ahmedabad	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
16	Case No 21 01/53/8/69/AM08/S-16	M/s. Sedco Forex international Drilling Inc., Mumbai	Department of Heavy Industry (Year of Manufacture of DG set not specified by applicant)
17	Case No 22 01/53/8/56/AM08/C-8	M/s. Capapie Sports Equipments., Mumbai	Ministry of Youth Affairs & Sports
18	Case No 23 01/53/162/79/AM08/S-7	M/s. Shobha and Prints P. Ltd., Hyderabad	Ministry of Home Affairs
19	Case No 24 01/53/162/125/AM08/M-4	Director General of Police, Maharashtra State, Mumbai	Ministry of Home Affairs
20	Case No 26 01/53/8/52/AM08/P-11	M/s. Premier Oil Cachar BV., New Delhi	Petroleum & Explosives Safety Organisation
21	Case No 27 01/53/8/57/AM08/C-7	M/s. Capapie Sports Equipments, Mumbai	Ministry of Youth Affairs & Sports
22	Case No 28 01/53/8/55/AM08/C-6	M/s. Capapie Sports Equipments, Mumbai	Ministry of Youth Affairs & Sports

EFC 01/08 dated 17.05.07 (S NO 23 TO 143)

S No	Agenda Case No of EFC 01/08 and File No	Name of the Applicant	Remarks
23	Case No 5 01/53/162/2247/L-16/AM07	Lufthansa Airlines, N Delhi	Furnish 8 digit ITC(HS) codes of items to be imported to DGFT
24	Case No 6 01/53/8/561/F-16/AM07	Futura Travels Ltd, Mumbai	Furnish additional information to DGFT
25	Case No 7 01/53/8/2321/M-63/AM07	Multiple Manpower, Kolkatta	Apply in Aayaat Niryaat Form. Clarification from DGCA also awaited
26	Case No 27 01/53/8/594/S-118/AM07	SGS Weather Environmental, N Delhi	WPC permission to be submitted to DGFT
27	Case No 28 01/53/8/31/E-3/AM08	Elcome Marine Service P Ltd, Mumbai	WPC permission to be submitted to DGFT
28	Case No 29 01/53/8/30/E-2/AM08	Elcome Marine Service P Ltd, Mumbai	WPC permission to be submitted to DGFT. MHA comments also awaited
29	Case No 30 01/53/8/387/T-22/AM07	Transocean Offshore Intl Ltd, Mumbai	WPC permission to be submitted to DGFT
30	Case No 33 01/53/8/14/P-3/AM08	Paras Equipment & Engg P Ltd, Delhi	WPC permission to be submitted to DGFT. MHA comments also awaited
31	Case No 35 01/53/8/33/C-2/AM08	Chattisgarh Pradesh Rifle Association	Referred to MHA for comments
32	Case No 45 01/53/162/1581/B-41/06	Bharani Aquarist, Chennai	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
33	Case No 46 01/53/162/226/A-17/07	Aqua Systems	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
34	Case No 48 01/53/8/399/S-83/07	Sinha Aquarium	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries

35	Case No 49 01/53/8/1868/N-37/07	New Show Fine Aquarium, Howrah	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
36	Case No 50 01/53/8/608/J-26/07	Jai Research Foundation, Mumbai	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries. NOC from CPCSEA also required.
37	Case No 51 01/53/162/2112/M-57/07	Might Ancillary, Chennai	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
38	Case No 52 01/53/1162/2186/U-9/07	University of Calcutta, Kolkata	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
39	Case No 56 01/53/162/1686/H-26/07	Hatsun Agro Product Ltd, Chennai	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
40	Case No 67 01/53/162/966/I- 27/07	Ivory Ani Health Services, Ahmedabad	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
41	Case No 76 01/53/8/746/BS- 152/07	Sun Pharma, Mumbai	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
42	Case No 82 01/53/8/431/A-59/07	Aurigene Discovery Tech, Bangalore	Furnish information regarding the DSIR Registration of R & D unit
43	Case No 83 01/53/8/631/AM07/S-122	SMS Pharmaceutical, Hyderabad	Applicant to furnish certified information regarding production and consumption data (showing use of 1 Bromo 3 Chloro Propane in the manufacture of Sumatriptan) for last 3 years
44	Case No 86 01/53/8/551/AM05/C-43	Centaur Chemicals, Mumbai	Furnish additional information sought by Department of Chemicals & Petrochemicals
45	Case No 112 01/53/8/738/AM07/B-36	British Airways, Delhi	Furnish 8 digit ITC(HS) codes of items to be imported to DGFT
46	Case No 113 01/53/8/739/AM07/B-35	British Airways, Delhi	Furnish 8 digit ITC(HS) codes of items to be imported to DGFT
47	Case No114 01/53/8/737/AM07/B-37	British Airways, Delhi	Furnish 8 digit ITC(HS) codes of items to be imported to DGFT

48	Case No 115 01/53/8/740/AM07/B-38	British Airways, Delhi	Furnish 8 digit ITC(HS) codes of items to be imported to DGFT
49	Case No 120 01/53/8/630/AM07/E-43	Eon Infotech, Chandigarh	Furnish additional information regarding detailed technical specifications of the item to be imported to Ministry of Defence
50	Case No 123 01/53/8/545/P-40/AM07	Paras Equipment & Engg P Ltd, Delhi	WPC permission to be submitted to DGFT
51	Case No 126 01/53/8/754/G-79/AM08	Great Offshore Ltd, Mumbai	WPC permission to be submitted to DGFT
52	Case No 127 01/53/162/2240/I-32/AM07	Indus Creations, Chandigarh	WPC permission to be submitted to DGFT
53	Case No 140 01/53/162/2150/AM07/M-58	Marine Safety Products, Mumbai	Furnish additional information as called for by Ministry of Home Affairs. Comments from Ministry of Defence and Petroleum & Explosives Safety Organisation also awaited.
54	Case No 143 01/53/162/1281/AM07/H-22	Hindustan Aviation Academy, Bangalore	Apply for import licence in the prescribed Aayaat Niryaat Form along with necessary documents
55	Case No 144 01/53/8/39/N-2/07	Newage Industries, Gujarat	furnish justification for import to Department of Industrial Policy & Promotion. Comments also awaited from Petroleum & Explosives Safety Organisation
56	Case No 155 01/53/8/234/E-21/AM07	Elektronik Lab, Mumbai	WPC permission to be submitted to DGFT
57	Case No 156 01/53/162/1246/O-12/AM06	ONGC Ltd, Mahsana	WPC permission to be submitted to DGFT
58	Case No 158 01/53/8/49/L-2/AM07	Larsen & Toubro Ltd, Mumbai	WPC permission to be submitted to DGFT
59	Case No 159 01/53/8/339/E-33/AM06	Elcome Marine Services P Ltd, Mumbai	WPC permission to be submitted to DGFT
60	Case No 160 01/53/8/264/E-24/AM06	Elcome Marine Services P Ltd, Mumbai	WPC permission to be submitted to DGFT

61	Case No 167 01/53/162/2340/N-63/AM07	National Rifle Association of India, Delhi	Referred to MHA for comments
62	Case No 194 01/53/162/40/K- 1/08	Kekula Pharma Ltd, Hyderabad	Comments from Department of Chemicals & Petrochemicals.
63	Case No 195 01/53/8/416/M- 40/AM06	MSPL Ltd, Mumbai	WPC permission to be submitted to DGFT. A certified supply order copy may also be submitted
64	Case No 197 01/53/162/1068/I-14/AM07	Indiagen Ltd	furnish additional information sought by Department of Animal Husbandry, Dairying and Fisheries.
65	Case No 201 01/53/162/1259/H-15/AM07	Honeywell Automation India Ltd	Comments from Department of Information Technology awaited
66	Case No 205 01/53/8/493/I-26/06	Intl Institute of Biotechnology, TN	Furnish additional information to Deptt of Animal Husbandry, Dairying and Fisheries
67	Case No 207 01/53/8/3012/E- 28/AM07	Elcome Marine Services P Ltd, Mumbai	furnish additional information to Ministry of Home Affairs
68	Case No 212 01/53/8/602/M- 56/AM07	Malana Power Co Ltd, Kullu	WPC permission to be submitted to DGFT

S No	Agenda Case No File No	Name of the Applicant	Comments awaited from
69	Case No 1 01/53/8/8/G-1/AM08	Glenmark Pharmaceuticals	Department of Animal Husbandry, Dairying & Fisheries
70	Case No 2 01/53/8/21/R-2/AM08	Ranbaxy Laboratories	Department of Animal Husbandry, Dairying & Fisheries
71	Case No 3 01/53/8/27/S-5/AM08	Sun Pharmaceuticals	Department of Animal Husbandry, Dairying & Fisheries
72	Case No 8 01/53/162/35/S-2/AM08	Saudi Arabia Airlines, Chennai	Directorate General of Civil Aviation
73	Case No 9 01/53/8/26/T-2/AM08	Turbo Aviation, Hyderabad	Directorate General of Civil Aviation

74	Case No 10 01/53/8/775/Z-4/AM08	Zaco Aviation, Pune	Directorate General of Civil Aviation
75	Case No 15 01/53/162/85/S-6/AM08	Suhas Joshi Pune	Department of Heavy Industry
76	Case No 26 01/53/162/65/D-2/AM08	DG Marine India P Ltd, Chennai	Ministry of Environment & Forests
77	Case No 34 01/53/8/1/M-1/AM08	Mitchell Drilling International	Petroleum & Explosives Safety Organisation
78	Case No 38 01/53/8/3/B-1/AM08	BASF Polyurethane India Ltd, Mumbai	Ministry of Environment & Forests
79	Case No 40 01/53/162/127/M-3/AM07	Madras Crocodile Bank Trust, TN	Ministry of Environment & Forests
80	Case No 47 01/53/8/345/R-31/07	Rosery Stud & Agriculture Farm	Department of Animal Husbandry, Dairying & Fisheries
81	Case No 53 01/53/8/169/H-19/07	Hargobind Milk Tech P Ltd, Muktsar	Department of Animal Husbandry, Dairying & Fisheries
82	Case No 54 01/53/8/156/H-8/07	Hargobind Milk Tech P Ltd, Muktsar	Department of Animal Husbandry, Dairying & Fisheries
83	Case No 57 01/53/162/1249/S-55/AM06	St Marry's Farm, Kerala	Department of Animal Husbandry, Dairying & Fisheries
84	Case No 58 01/53/430/A-60/AM07	Aurigene Discovery Technologies Ltd, Bangalore	Department of Animal Husbandry, Dairying & Fisheries and NOC from CPCSEA (MoEF)
85	Case No 60 01/53/162/2031/I-28/AM07	Indian Immunologicals Ltd	Department of Animal Husbandry, Dairying & Fisheries
86	Case No 61 01/53/8/256/R-39/AM06	Raymond, Thane	Department of Animal Husbandry, Dairying & Fisheries
87	Case No 64 01/53/8/59/S-19/AM07	SGS India P Ltd, Chennai	Department of Animal Husbandry, Dairying & Fisheries
88	Case No 66 01/53/8/764/L-18/07	Lupin Ltd, Mumbai	Department of Animal Husbandry, Dairying & Fisheries
89	Case No 68 01/53/162/2142/T-40/07	Thiru P L Ananthasamy, Chennai	Department of Animal Husbandry, Dairying & Fisheries and Ministry of Environment & Forests
90	Case No 69 01/53/162/2202/P-49/07	Pal International, Habra, West Bengal	Department of Animal Husbandry, Dairying & Fisheries
91	Case No 71 01/53/8/783/J-33/07	Jai Research Foundation, Mumbai	Department of Animal Husbandry, Dairying & Fisheries

92	Case No 77 01/53/162/2068/C-24/07	Chirag Enterprises, Jamnagar	Department of Chemicals & Petrochemicals
93	Case No 79 01/53/8/784/I-34/07	Industrial Foams P Ltd, N Delhi	Ministry of Environment & Forests
94	Case No 81 01/53/162/51/A-5/07	A S Moolobhoy & Sons, Mumbai	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
95	Case No 85 01/53/8/284/G-27/06	Grishma Metal Technology, Mumbai	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
96	Case No 89 01/53/162/1636/V-14/07	Vecee Cementolites, Kolkata	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
97	Case No 91 01/53/162/2369/J-34/07	Jain Tubes Corporation, Falna, MP	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
98	Case No 92 01/53/8/787/S-161/07	Shri Ganesh Vyapar Udyog, Thane	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
99	Case No 93 01/53/8/786/S-162/07	Sun Acrylics P Ltd, Distt Thane	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
100	Case No 94 01/53/162/2365/S-163/07	Shree Polymers P Ltd, Delhi	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
101	Case No 95 01/53/8/324/S-78/07	Sudershan Chemical Inds,Pune	Department of Chemicals & Petrochemicals
102	Case No 96 01/53/278/V-9/AM07	Videocon Inds, Delhi	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
103	Case No 98 01/53/162/34/H-1/AM07	Hardware Trading Corporation, Mumbai	Department of Chemicals & Petrochemicals
104	Case No 99 01/53/162/2368/R- 83/AM07	R K Plastics, Falna	Ministry of Environment & Forests and Department of Chemicals & Petrochemicals
105	Case No 100 01/53/8/337/G-31/AM06	Grishma Metal Technology, Mumbai	Department of Chemicals & Petrochemicals
106	Case No 102 01/53/162/1590/D- 19/AM07	Dalmia Inds, Mumbai	Department of Chemicals & Petrochemicals

107	Case No 104 01/53/8/676/C-27/AM07	Ciba Speciality Chemicals, Mumbai	Ministry of Petroleum & Natural Gas
108	Case No 106 01/53/8/597/E-42/AM07	Frontline Exporters & Importers, Cochin	Department of Chemicals & Petrochemicals
109	Case No 107 01/53/8/780/M-64/AM07	Newage Industries, Gujarat	Ministry of Environment & Forests
110	Case No 108 01/53/8/632/A-94/AM07	Airport Authority of India, Delhi	Directorate General of Civil Aviation
111	Case No 110 01/53/162/1131/S- 48/AM07	Sri Lanka Airlines, Chennai	Directorate General of Civil Aviation
112	Case No 111 01/53/8/370/G-36/AM07	Geonair Airconditioning, Kerala	Directorate General of Civil Aviation
113	Case No 117 01/53/162/2201/K- 26/AM07	Karnataka Forest Deptt, Bangalore	Ministry of Environment & Forests and Ministry of Home Affairs
114	Case No 119 01/53/8/531/A-71/AM07	Agrani Telecom Ltd, Delhi	Ministry of Defence
115	Case No 121 01/53/8/342/A-47/AM07	Agrani Telecom Ltd, Delhi	Ministry of Home Affairs
116	Case No 128 01/53/162/2131/T-43/AM07	Tata Motors, Mumbai	Referred to Import Policy Division for comments
117	Case No 129 01/53/162/2062/D- 33/AM07	Dilip Chhabria Design, Pune	Department of Heavy Industry
118	Case No 130 01/53/162/2169/C- 14/AM07	Caterpillar India, Tamil Nadu	Department of Heavy Industry
119	Case No 133 01/53/8/767/M-62/AM07	MICO Ltd, Bangalore	Department of Heavy Industry
120	Case No 134 01/53/8/641/E-45/AM07	Engelhard Environmental System	Department of Heavy Industry
121	Case No 135 01/53/8/796/G-86/AM07	GKN Sinter Metals, Pune	Department of Heavy Industry and Ministry of Mines
122	Case No 137 01/53/8/634/B-52/AM07	BEL, Bangalore	Ministry of Mines

123	Case No 138 01/53/162/1928/G-51/AM07	Green Tea Agency, Mumbai	Ministry of Textiles
124	Case No 139 01/53/8/565/T-38/AM07	Tata Motors, Mumbai	Ministry of Petroleum & Natural Gas
125	Case No 142 01/53/162/2357/N-65	N. Lewis & Sons, Bangalore	Additional information sought from the applicant regarding end use
126	Case No 146 01/53/162/1483/S-64/AM07	SGL Trading, Madurai	Ministry of Textiles
127	Case No 154 01/53/8/426/T-27/AM07	Tata Power, Mumbai	Information along with literature sought from applicant by Petroleum & Explosives Safety Organisation
128	Case No 157 01/53/8/186/E-19/AM07	Ezee Mobile, Mumbai	Department of Telecommunications
129	Case No 161 01/53/8/234/G-20/AM06	Gunmark Armoury, Pune	Ministry of Youth Affairs & Sports
130	Case No 162 01/53/8/230/G-20/AM07	Gem International, Faridabad	Ministry of Youth Affairs & Sports
131	Case No 163 01/53/8/2229/G-21/AM07	Gem International, Faridabad	Ministry of Youth Affairs & Sports
132	Case No 164 01/53/8/555/Q-1/AM07	Quantum Corporation, Bangalore	Department of Information Technology
133	Case No 165 01/53/162/2081/D-36/AM07	Divine Onkar Mission, Hazaribagh	Department of Information Technology
134	Case No 166 01/53/8/362/M-39/AM07	Minex Metallurgical, Mumbai	Ministry of Mines and Ministry of Defence
135	Case No 169 01/53/8/616/J-29/AM07	Jagdish Commercial Service, Amritsar	Ministry of Environment & Forests and Ministry of Agriculture
136	Case No 170 01/53/8/777/K-30/AM07	K K Traders, Amritsar	Ministry of Environment & Forests and Ministry of Agriculture

137	Case No 171 01/53/778/M-64/AM07	Mehra Drug House, Delhi	Ministry of Environment & Forests, Ministry of Agriculture and Ministry of Health
138	Case No 173 01/53/8/636/H-41/AM07	H Sherul & Co, Mumbai	Ministry of Environment & Forests
139	Case No 185 01/53/162/1731/R- 42/AM07	Refex Refrigerants Ltd, Chennai	Ministry of Environment & Forests
140	Case No 203 01/53/162/1048/A- 39/AM07	Arch Pharmalabs Ltd	Ministry of Environment & Forests
141	Case No 204 01/53/8/444/B-36/AM07	Belmar Aviation	Directorate General of Civil Aviation
142	Case No 206 01/53/162/1690/J-14/AM07	JK Govt, Directorate of Sheep Husbandry	Department of Animal Husbandry, Dairying and Fisheries
143	Case No 210 01/53/8/603/I-30/AM07	IBM India, Bangalore	Department of Information Technology

ANNEXURE 5

MISCELLANEOUS CASES

1. Case No 109 (EFC 01/08) 01/53/8/781/T-44/AM07 Taneja Aerospace, Hosur

Committee noted that the applicant has not submitted the NOC/approval of the
the DGCA for import of aircraft. The case was therefore closed.

Aircraft Acquisition Approval Committee to